COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 523 OF 2017</u> <u>IN</u> DFR NO. 1797 OF 2017

Dated: 31st July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

TANGEDCO ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

<u>ORDER</u>

IA NO. 5230F 2017 (Appl. for condonation of delay in filing the appeal)

Issue notice to the Respondents returnable on 11.09.2017. Dasti, in addition, is permitted.

List the application on 11.09.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt